



HIGH COURT OF TRIPURA
AGARTALA

No. F.6(21)-HC/2021/Bulk Proc.(eTender)/24544-51

Dated- 18-11-2021

CORRIGENDUM NOTICE NO. 2


The following amendments are hereby incorporated in the e-Tender vide F.6(21)-HC/2021/[Bulk Proc.]/HW-01 dated 27.09.2021, for Supply, Installation, Testing and Maintenance of Studio Based VC system with Display Unit and Recorder for the High Court of Tripura & its eight District Courts under Phase-II of the e-Courts Project.

AMENDMENT-

Sl. No.	Place and Location of Existing Entry in the Bid document	As provided in the Bid Document	Now, modified to and accordingly to be read as
1	Page no. 17, Para no. 5.1, Sl. No. 4	"The bidder should have PAN, Service Tax, Professional Tax, PF Certificates,..."	"The bidder should have PAN, Professional Tax, PF Certificates....".
2	Annexure-V, Page no. 51	Maximum period of installation from the date of delivery - 15 days	Maximum period of installation from the date of delivery - 30 days
3	Sl. No. 11 in B.1 (Technical Specification and Compliance form VC unit), Page No. 44	Point to point as well as multipoint (for at least 1 + 9 sites)	Point to point as well as multi point(for at least 1+3) sites
4	Sl. no. 3 in B.2 (Technical Specification and Compliance form Display unit); Page No. 45	One D-Sub (No.15) Input for PC Input including Audio	<Complete removal of Sl. No. 3>
5	Suo-motu Corrigendum , Sl. No. 6 in B.2 (Technical Specification & Compliance form for Display Unit), Page No. 45	Tablet top Stand/ Wall mount kit	Bidders must provide the facility of both, table-top and wall mounting facility simultaneously in the Display Unit instead of either of these two.

Note:

- Remaining Terms and Conditions of the Tender / RFP will remain unchanged.
- The Tenderers are requested to regularly visit the websites "<https://tripuratenders.gov.in>" and "<https://thc.nic.in/>" to keep themselves updated.


(S. Chakraborty) 18.11.21
Registrar (Admn., P&M)



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AGARTALA**

Copy forwarded for information to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
5. The Joint Registrar, High Court of Tripura, Agartala.
6. The System Analyst, High Court of Tripura, Agartala. He is requested to do the needful to upload the Corrigendum in the website of the High Court of Tripura, Agartala and in the State Tender Portal.
7. The Sr. System Officer, eCourts Project, High Court of Tripura, Agartala.
8. Respective file.

Registrar (Admn., P & M)